#### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016 AND APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

Dated: 20<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

#### APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

UJVN Ltd. .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma for Mr. Pradeep Misra R-2

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Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

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Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma for Mr. Pradeep Misra R-2

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>21.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd